

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1317/2019

RAFAL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 26-11-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Dubey, AOR

For Respondent(s)

Mr Diptabrata Batabyal, Adv.
Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from the High Court and Trial Court.

Reminder be issued.

List again on 12.2.2020.

ANIL LAXMAN PANSARE
Registrar